

(b) and (c) No media report has been brought to the notice of Government on the impact of the Maternity Benefit (Amendment) Act, 2017. The Government has also not conducted any study in this regard.

(d) Does not arise.

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## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

### Non-availability of waiting rooms at various airports

†801. SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that due to the non-availability of waiting rooms at various airports of the country, passengers are forced to wander hither and thither in case of delay of flights;

(b) whether the Ministry will consider constructing waiting rooms on the lines of Railways where passengers could relax in case of delay of flights; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) At all Airports Authority of India (AAI) airports departure lounges and security hold areas act as waiting areas. These areas are centrally air conditioned and various facilities for passengers are available. In case of delayed flights it is the responsibility of the concerned airlines to provide hotel accommodation to the passengers.

### Expansion of airports

802. DR. SANTANU SEN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of parking bays required at airports in the country to accommodate aircraft induction;

(b) the capital expenditure earmarked and the initiatives taken by Government for infrastructure expansion for airports across the country; and

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† Original notice of the question was received in Hindi.

(c) the number of unserved and underserved airports and airstrips in the country and the initiatives taken by Government to ensure their functioning?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The Airports Authority of India (AAI) has estimated that an additional 333 parking bays are required to accommodate induction of aircraft at AAI airports.

(b) As a part of the NABH Nirman airport capacity expansion programme, the Government of India has proposed to increase the capacity of airports by 4 to 5 times to handle a billion passenger trips per year over the next 10 to 15 years. To meet the demand, AAI has embarked upon a CAPEX plan of ₹ 20,000/- crore in next four years for development of various airports in the country. However, expansion/development/upgradation of airports is a continuous process which is undertaken by the airport operators based on the operational demand, traffic projections, availability of land etc. In addition, many new airports are being developed through the PPP model as well.

(c) 408 unserved and 18 underserved airports were identified in the Regional Connectivity Scheme (RCS)-2016. 73 RCS (17 underserved and 56 unserved) airports have been identified in the first and second round of bidding under RCS-UDAN for their revival. Out of these, 30 (12 underserved and 18 unserved) airports have been revived so far.

#### **Losses of Air India**

803. SHRI ABIR RANJAN BISWAS:

DR. SANTANU SEN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India loses ₹ 15 crore on operations every day and the details thereof;

(b) whether the employee to aircraft ratio of the national carrier is above or below the industry standards and the details thereof;

(c) the initiatives taken by Government for route rationalisation and to effectively utilise human resources for Air India;

(d) the current share of Air India in the domestic and international aviation market; and

(e) the initiatives taken by the Government to increase Air India's market share?